HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Chief Justice's Secretariat)

Subject: Postings/adjustments of Steno-Typists in Subordinate Courts of Kashmir Division.

ORDER

No: 782 of 2025 /sy

Dated: 28-05-2025

Consequent upon selection and appointment of Steno-Typists in the Subordinate Courts of Kashmir division vide Order No. 660 of 2025/Psy dated 23.05.2025, following postings/adjustments of Steno-Typists are made in the interest of administration:

- 1. Sh. Aaqib Fayaz Bhat S/o- Fayaz Ahmad Bhat, R/o- New Colony Batmaloo, Srinagar temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Kulgam against the available vacancy.
- 2. Sh. Manik Kesar S/o- Dev Raj, R/o- Village-Sangar Near Govt. Middle School, Purmandal, Samba, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Addl Special Mobile Magistrate (Munsiff Level, Pahalgam against the available vacancy.
- 3. Sh. Shabroz Ahmad Rather S/o- Jalal Ud Din Rather, R/o- Dowlatpora, Chadoora, Budgam, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, D.H. Pora against the available vacancy.
- 4. Sh. Rizwan Ahmad S/o- Mehraj Ud Din Bhat, R/o- Malik Sahab, Safakadal, Srinagar, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Aishmuqam against the available vacancy.
- 5. Sh. Kamran Aziz S/o- Abdul Aziz Dar, R/o- Bonapora, Batmaloo, Srinagar, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Addl. Special Mobile Magistrate (Munsiff Level) Bandipora against the available vacancy.
- 6. Ms. Bisma Jan D/o- Jan Mohd Guru, R/o- Motiyar, Rainawari, Srinagar, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Chadoora against the available vacancy.

141

- 7. Sh. Wajahat Allah Thomer, Sh. Gulzar Ahmad Thoker, R/o- Gudoora, Pulwama, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Tral against the available vacancy.
- 8. Sh. Aquib Ahmad Kumar S/o- Abdul Rahim Kumar, R/o- Kocha Nidan, Srinagar, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Addl. Special Mobile Magistrate, Ganderbal against the available vacancy.
- 9. Ms. Aasiya Shaban D/o- Mohammad Shaban Mir, R/o- Inder Pulwama, Srinagar, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Pulwama against the available vacancy.
- 10. Ms. Sehreen Jan D/o- Gulzar Ahmad Bhat, R/o- Qamarwari, Srinagar, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Ganderbal against the available vacancy.
- 11. Ms. Farhaan Rashid D/o- Abdul Rashid Najar, R/o- Bemina, Al Farooq Colony Sector 2A House No. 205, Srinagar, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of 1st Addl. Munsiff, Srinagar against the available vacancy.
- 12. Sh. Dawood Majeed Bhat S/o- Abdul Majeed Bhat, R/o-Gudoora, Pulwama, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Buniyar against the available vacancy.
- 13. Sh. Shoaib Javid S/o- Javid Ahmad Para, R/o- Turkawangam, Shopian, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Additional Special Mobile Magistrate, Shopian against the available vacancy.
 - Sh. Mohammad Saleem Mir S/o- Mohammad Maqbool Mir, R/o- Gundi Rajab Tehsil Chadoora, Budgam, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Dangiwacha against the available vacancy.
- 15. Sh. Akhilesh Jojra S/o- Yash Paul, R/o- H.No. 76, Sec- 2, Sanjay Nagar, Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Addl Special Mobile Magistrate (Munsiff Level, Kulgam against the available vacancy.

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- 16. Sh. Firdous Khaliq Mir S/o- Abdul Khaliq Mir, R/o Darapora, Lolab, Kupwara, Jammu & Kashmir, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Budgam against the available vacancy.
- 17. Sh. Wajid Ahmad Gujri S/o- Manzoor Ahmad Gujri, R/o- New Colony Tehsil Bagh Khranihama Lar, Ganderbal, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Sogam against the available vacancy.
- 18. Sh. Vishal Sharma S/o- Vinod Kumar Sharma, R/o- VPO- Gagrote, Tehsil- Nowshera, District, Rajouri, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff Mobile Magistrate (T), Anantnag against the available vacancy.
- 19. Ms. Urooja Nazir D/o- Sheikh Nazir Ahmad, R/o- Sikanderpora Rainawari, Srinagar, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Kangan against the available vacancy.
- 20. Sh. Sunny Kumar S/o- Jaimal Singh, R/o- VPO- Arnia, Tehsil Arnia, W.No.1, Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Qazigund against the available vacancy.
- 21. Ms. Nitisha Lalotra D/o- Yashpal Lalotra, R/o- H. No. 48, Lane No. 1, Enclave-B, Roop Nagar, Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) and is posted as such in the Court of Addl. Special Mobile Magistrate (Munsiff Level, Beerwah against the available vacancy.
- 22. Sh. Opinder Kumar S/o- Pritam Lal, R/o- Village Kundal Tatta Pani, Padder, Kishtwar, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Tangdhar against the available vacancy.
- 23. Sh. Sushil Kumar S/o- Ajudhya Dass, R/o- H. No. 5, Dounthly Dakki, Panjtirthi, Jammu, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Addl Mobile Magistrate (T) Srinagar against the available vacancy.
- 24. Sh. Arif Basier Wani S/o- Mohd Afzal Wani, R/o-Badwan Gurez, Bandipora, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Munsiff, Gurez against the available vacancy.
- 25. Ms. Heena Mehraj D/o- Mehraj Uddin Mir R/o- Patlipora Bala Chattabal, Srinagar, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted

as such in the Court of Munsiff Mobile Magistrate (T), Chandoosa against the available vacancy.

26. Sh. Altaf Ahmad Lone S/o- Mohd Abdullah Lone, R/o- Ramwari Gund Sarsingh, Ganderbal, temporarily appointed as Steno-Typist in the Pay Level-5 (29200-92300) is posted as such in the Court of Addl Special Mobile Magistrate (Munsiff Level), Awantipora against the available vacancy.

Note:

- i. All the new appointees are directed to join their place of postings within a period of 15 days from the date of issuance of this Order. In case any appointee fails to join within the stipulated period in that event his/her appointment shall be deemed to have been cancelled without any further notice.
- ii. All the Presiding Officers, before whom the new appointees have to join, are directed to check all testimonials of new appointees and get them verified from the concerned issuing authorities.
- iii. In case the candidate fails to produce requisite qualification and category certificate, the appointment of such candidates shall be deemed to be cancelled ab-initio.
- iv. All the Presiding Officers, before whom the new appointees have to join, are directed to get the character and antecedents of the new appointees verified from the Inspector General of Police, CID, Jammu & Kashmir.
- v. The new appointees are directed to give an undertaking before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by the Judicial Magistrate 1st Class to the effect that in case any adverse report about his/her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir in that event his/her appointment shall be deemed to be cancelled ab-initio and shall have no claim on his/her appointment.
- vi. The salary of the new appointees shall not be drawn unless a satisfactory report in respect of (ii), (iii) & (iv) above is received by this concerned Presiding Officer.
- vii. All the Presiding Officers, before whom the new appointees will join, shall submit a report regarding joining/non-joining of new appointees.

Principal Secretary to
Hon'ble the Chief Justice

No:- 766 - 75 Psy_ 671

Dated:- 28-05-2025

Copy to the:-

- 1) Registrar General, High Court of J&K and Ladakh.
- 2) Registrar Vigilance, High Court of J&K and Ladakh.
- 3) Registrar Rules, High Court of J&K and Ladakh.
- 4) Registrar Computers, High Court of J&K and Ladakhfor information.
- 5) All Pr. District & Sessions Judges.

6) Concerned Presiding Officers. for information and necessary compliance.

- 7) CPC, e-Court, High Court of J&K Jammu for uploading the same in the High Court website.
- 8) Director Finance, High Court of J&K and Ladakh for information.
- 9) Chief Librarian, High Court Wing, Jammu / Srinagar.

10) Order file.

Principal Secretary to Hon'ble the Chief Justice